

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 2011
TO BE ANSWERED ON 19.12.2022

Helpline for Immediate Response

2011. SHRI ASADUDDIN OWAISI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether to curb illegal trade and poaching of animals and immediate response to forest fire cases the Government has launched a helpline for immediate remedy to these problems and if so, the details thereof;
- (b) whether some States have already set up their helpline for this purpose; and;
- (c) if so, the details thereof and steps taken or being taken by the Union Government in coordination with other States to use this helpline for immediate action on such cases?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

- (a) The Ministry of Environment, Forest and Climate Change has created a National Helpline Toll free number to report cases of forest fire, chemical disaster and illegal trade and poaching of wild animals.
- (b) and (c) As per reports available in this Ministry, States of Bihar and Gujarat have created helpline number for forest and wildlife related matters. The toll free number created by the Ministry of Environment, Forest and Climate Change has been circulated to States/Union Territories and also uploaded on the website for wider publicity
